

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-521**

CP No. - 148/241/242/ND/2022

**IN THE MATTER OF:**

Munni Investment Pvt. Ltd.

....Applicant

**Vs.**

Pradeep Kumar Aggarwal & Anr.

.....Respondent

**SECTION**

U/s 241-242

**Order delivered on 18.11.2022**

**CORAM:**

**JUSTICE TELAPROLU RAJANI,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Hon'ble Member (Judicial) is not available to hold the court, therefore,  
Re-notified to **01.12.2022**.

  
For (Court Officer)

Khushboo